

Form 1 (Punjab)									
List of cases e-filed during the month of December, 2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of December, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of December, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of December, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		PATIALA	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	ARB	4
2	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	EXE	2
3	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	ARB	2
4	ADJ	Chandigarh	Sh.Narender, ADJ	16	ARB	3
5	ADJ	Chandigarh	Sh.Narender, ADJ	16	CS	2
6	ADJ	Chandigarh	Sh. Jagdeep Sood, ADJ	22	ARB	3

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of December, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	859/2022	State of Punjab Vs. M/s Daljit Singh	Sh. GP	08-12-2022	08-12-2022
2	Ms.Anshu Shukla, ADJ	Chandigarh	940/2022	Anand Jain Vs. Chandigarh Industrial	Sh. Raja Bhadur Jain	15-12-2022	15-12-2022
3	Ms.Anshu Shukla, ADJ	Chandigarh	943/2022	Chandigarh Transport Undertaking Vs Tata Motors	Sh. Vipul Jain	16-12-2022	16-12-2022
4	Ms.Anshu Shukla, ADJ	Chandigarh	1021/2022	M/s Bhalla & Associates Bilders Vs Pb Mandi Board	Sh. Rajiv Sharma	23-12-2022	23-12-2022
5	Ms.Anshu Shukla, ADJ	Chandigarh	770/2022	M/s Aditya Birla Finance Vs J.P Industrial	Sh. Rajesh K Rai	05-12-2022	05-12-2022
6	Ms.Anshu Shukla, ADJ	Chandigarh	777/2022	M/s Real Enterprises Vs State of Pb	Sh. Arun K Bhatia	07-12-2022	07-12-2022
7	Ms.Anshu Shukla, ADJ	Chandigarh	4/2022	Copenhagen Hospitality and Traders Vs A.R. Impex	Sh. Manoj Kumar	09.02.2022	01-12-2022
8	Ms.Anshu Shukla, ADJ	Chandigarh	639/2022	Baba Nanak Rice Mills Vs The Pb State cooperative Supply	Sh. Inderjit Sharma	06.09.2022	01-12-2022
9	Ms.Anshu Shukla, ADJ	Chandigarh	16/2016	Ms. Swaraj Mazda Ltd Vs Ms. Amit Automobiles	Sh. S. K Chhabra	18.10.2016	01-12-2022
10	Ms.Anshu Shukla, ADJ	Chandigarh	30/2018	Gautam Builders Vs MC	Sh. Aswine Kumar Bansal	24.09.2018	02-12-2022
11	Ms.Anshu Shukla, ADJ	Chandigarh	1/2019	Naresh Dubey Vs M/s Taneja Deve	Sh. Ketan Chopra	29.3.2019	02-12-2022
12	Ms.Anshu Shukla, ADJ	Chandigarh	9/2021	Gopal Sweets Pvt Ltd Vs Devender Singh	Sh. Yogesh Mittal	21-12-2021	02-12-2022
13	Ms.Anshu Shukla, ADJ	Chandigarh	316/2020	The New India Assurance Vs R.N. Kapoor	Sh. Rajan Kumar	04.03.2020	03-12-2022
14	Ms.Anshu Shukla, ADJ	Chandigarh	483/2020	National Institute Vs SREI Infrastruture	Sh. Shobit Phutela	22.7.2020	03-12-2022
15	Ms.Anshu Shukla, ADJ	Chandigarh	32/2016	Ms Paul Merchant Ltd Vs the Oriental Ins. Company	Sh. Pradeep Bedi	24-04-2014	03-12-2022
16	Ms.Anshu Shukla, ADJ	Chandigarh	324/2020	Singareni collieries Com vs M/s Navdeep Traders	Sh. Rajesh Sood	04.03.2020	05-12-2022

17	Ms.Anshu Shukla, ADJ	Chandigarh	1/2020	M/s Avon Industries Corp Vs M/a Abhinav Sales	Sh. R.K. Sharma	13.03.2020	05-12-2022
18	Ms.Anshu Shukla, ADJ	Chandigarh	699/2020	Dashmesh Agro Export Vs Punjab State Civil Supplies	Sh. Ravinder Rana	24-12-2020	05-12-2022
19	Ms.Anshu Shukla, ADJ	Chandigarh	543/2021	Punjab Mandi Board Vs. Welkin India	Sh. Sanjiv Sharma	28-05-2021	05-12-2022
20	Ms.Anshu Shukla, ADJ	Chandigarh	771/2022	M/s Rohan Rajdeep Tollways Vs State of Punjab	Sh. Parveen Kumar	11-11-2022	06-12-2022
21	Ms.Anshu Shukla, ADJ	Chandigarh	65/2016	Ms Hari Om Traders VS The Pb State Co-operative	Sh. S. P GARG	03-02-2016	06-12-2022
22	Ms.Anshu Shukla, ADJ	Chandigarh	1154/2019	M/s Pulsar Hospitality Services Vs Emaar MGF Land	Sh. Mandeep Kumar	13.09.2019	06-12-2022
23	Ms.Anshu Shukla, ADJ	Chandigarh	406/2020	Punjab Freedom Movement Vs M/s Deepak Builders	Sh. Sahil Sharma	07.03.2020	08-12-2022
24	Ms.Anshu Shukla, ADJ	Chandigarh	88/2015	HCL Infosystem Ltd vs Pb State E-Governance Society	Sh. Rohit Khanna	21-04-2015	08-12-2022
25	Ms.Anshu Shukla, ADJ	Chandigarh	285/2016	Executive Engineer Chd Vs Ms Des Raj And sons Builders	Sh. GC Babbar	30-04-2016	09-12-2022
26	Ms.Anshu Shukla, ADJ	Chandigarh	317/2019	Tiger Coating GMBH Vs. Sunny Khakse	Sh. Kunal dutta	19-03-2019	09-12-2022
27	Ms.Anshu Shukla, ADJ	Chandigarh	334/2016	M/s Turdy Ind Vs Pb State Transmission Corp Ltd	Sh. Pradeep Bedi	01-07-2016	12-12-2022
28	Ms.Anshu Shukla, ADJ	Chandigarh	376/2016	M/s Vija Rice and General Vs Pb State Civil Supplies	Sh. Vinod Khunger	30-07-2016	12-12-2022
29	Ms.Anshu Shukla, ADJ	Chandigarh	531/2017	M/s Sukhbir Solar Energy Pvt Vs M/s Saptashva Solar	Sh. Parvez Chugh	01-07-2017	12-12-2022
30	Ms.Anshu Shukla, ADJ	Chandigarh	786/2022	State of Punjab Vs M/s CDS Infra Projects	Sh. Ajay Sood	16-11-2022	13-12-2022
31	Ms.Anshu Shukla, ADJ	Chandigarh	2/2021	Dua Associates Vs Kroxx Culinary	Sh. Sehajbir Singh	26-02-2021	13-12-2022
32	Ms.Anshu Shukla, ADJ	Chandigarh	5/2021	Sunrise Immigration Consultants Vs Sunrise Global Gateways	Sh. Jasneet Kaur	20-05-2021	14-12-2022
33	Ms.Anshu Shukla, ADJ	Chandigarh	557/2021	Suzlon Energy Ltd Vs. Kandhari Beverages p Ltd	Sh. Vivek Kathuria	02-07-2021	14-12-2022
34	Ms.Anshu Shukla, ADJ	Chandigarh	769/2022	A2Z Infra Engineering Ltd Vs Dakshin Haryana Bijli V	Sh. Alok Jain	10-11-2022	14-12-2022
35	Ms.Anshu Shukla, ADJ	Chandigarh	1175/2017	Patel Infrastructure Ltd Vs The Chief Engineer	Sh. Vikas Goyal	22-12-2017	15-12-2022
36	Ms.Anshu Shukla, ADJ	Chandigarh	652/2019	Siri Durga Rice Mills Vs Pb State Warehousing corp	Sh. Dinesh Mahto	23-05-2019	15-12-2022
37	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/853/2022	MAHADEV ENCLAVE P.LTD VS. STATE OF PUNJAB AND ORS.	Sh. Rajesh K. Sheroan, counsel for petitioner and Sh. Lalit Garg counsel for respondent No. 1 and 2. Sh. Sandeep Singh counsel for respondent no. 3	06.12.2022 & 08.12.2022	06.12.2022
38	Sh.Jaibir Singh, ADJ	Chandigarh	WE	STATE OF PUNJAB VS. JAGDEEP SINGH	Sh. Gaurav Gupta counsel for petitioner.	19.12.2022	19.12.2022
39	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/16/2022	ALLENERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	Sh. Sanjeev Trikha for plaintiff and Sh. Rohan Mittal for Defendant No. 1, Sh. Gagandeep Singh for defendant No. 2	18.03.2017/ 20.10.2022	01.12.2022
40	Sh.Jaibir Singh, ADJ	Chandigarh	ABR/614/20201	PUNJAB MANDI BOARD VS. V.S. SAINI ENGINEERS	Sh. Sanjeev Sharma, Advocate for Objector/petitioner,Rajiv Sharma, Advocate for the applicant/respondent No.1.	17.08.2021	07.12.2022
41	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/501/2022	NKG INFRASTRUCTURE LTD. VS. CHIEF ENGINEER (BRIDGES)	Sh. Avneet Singh Cheema, Advocate for applicant/petitioner.Sh. Pranshu Chaturvedi, Govt. Pleader on behalf of respondent	27.05.2022	12.12.2022
42	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/1298/2019	PUNJAB STATE WAREHOUSING CORP VS. M/S EAGLE EYE SECURITY AGENCY	Sh. Ajay Sood, Advocate for the applicant/Objector. Sh. Mandeep Singh, Advocate for the respondent No.1.	16.10.2019	13.12.2022
43	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/795/2022	AXIS BANK LTD. V.S DALJIT SINGH	Sh. R.K. Rai, counsel for the petitioner.	18.11.2022	13.12.2022
44	Sh.Jaibir Singh,ADJ	Chandigarh	CS/10/2022	M/S DREDGING CORPORATION LTD VS. THE PUNJAB STATE INDUSTRIAL DEVELOPMENT	SH. SUNIL KUMAR OJHA FOR PLAINTIFF, SH. VIKAS MOHAN GUPTA FOR DEFENDANT NO. 1, SH. SUNNY KUMAR GP FOR DEFENDANT NO. 2	26.09.2022	14.12.2022
45	Sh.Jaibir Singh,ADJ	Chandigarh	CS/11/2022	M/S DREDGING CORPORATION LTD VS. THE PUNJAB STATE INDUSTRIAL DEVELOPMENT	SH. SUNIL KUMAR OJHA FOR PLAINTIFF, SH. VIKAS MOHAN GUPTA FOR DEFENDANT NO. 1, SH. SUNNY KUMAR GP FOR DEFENDANT NO. 2	26.09.2022	14.12.2022
46	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/1216/2017	JAI BHUSHAN MALIK VS. STATE OF PUNJAB	SH. N.S. RANA COUNSEL FOR DH, SH. SUNNY KUMAR GP FOR JD	14.07.2017	15.12.2022, 19.12.2022
47	Sh.Jaibir Singh,ADJ	Chandigarh	CS/14/2022	M/S THE GREEN TREE VS. M/S ANANT DESIGNER PVT. LTD	SH. DINESH MADRA FOR PLAINTIFF, SH. R.S. RAJPUR FOR DEFENDANTS	22.10.2022	15.12.2022
48	Sh.Jaibir Singh,ADJ	Chandigarh	EX/22/2021	ANIT AND CO. VS. PUNJAB SMALL INDUSTRIAL AND EXPORT CORPORATION LTD	SH. PURAN SINGH RANA FOR DH, SH. VINESH KHANNA FOR JD	11.01.2021	16.12.2022
49	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/768/2017	THE PUNJAB SAMLL INDUSTRIAL AND EXPORT CORPORATION LTD VS. M/S ANIL AND CO.	SH. R.C. SHARMA FOR PETITIONER, SH. PURAN SINGH RANA FOR RESP. NO. 1	24.10.2017	16.12.2022

50	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/514/2021	STATE OF PUNJAB VS. ROHAN AND RAJEEP INFRASTRUCTURE	SH.PIYUSH KANT JAIN FOR PETITIONER AND SH. RAMANJIT SINGH FOR RESPONDENT	31.03.2021	17.12.2022
51	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/644/2022	M/S LOVAN ARORA RICE MILLS VS. PUNJAB STATE GRAINS	SH. PARVEZ CHUGH FOR PETITIONER AND SH. SIMRAN SINGH BEDI FOR RESP. NO. 1	17.09.2022	19.12.2022
52	Sh.Jaibir Singh,ADJ	Chandigarh	CS/1/2021	JA MARKETING PVT. LTD VS. ITC LIMITED	SH. PARAS MONEY GOEL FOR PLAINTIFF AND SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	20.12.2022
53	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/389/2022	CSJ INFRASTRUCTURE PVT. LTD VS. M/S AYAN FOODS AND OTHERS	SH. YOGESH MITTAL FOR PETITIONER AND SH. MOHIT SAREEN FOR RESPONDENTS	28.04.2022	20.12.2022
54	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 4/2022	VISHAL JINDAL VERSUS GIRDHARI LAL JINDAL	AJAY MEHTA	22.08.2022	02.12.2022
55	Sh Narender ADJ,	Chandigarh	ARB 110/2017	PGI VERSUS RAMESH CHADER KATHURIA	YOGESH MITTAL	20.02.2017	03.12.2022
56	Sh Narender ADJ,	Chandigarh	EX 628/2017	RAMESH CHANDER VERSUS PGI	SIDDHARTH GULATI	20.03.2017	03.12.2022
57	Sh Narender ADJ,	Chandigarh	ARB 7/2017	M/S TERRIER UTLITY VERSUS PSCS AND MARKETING	MANJIT SINGH	06.01.2017	05.12.2022
58	Sh Narender ADJ,	Chandigarh	CS 1/2016	MS LANCER VERSUS KARSON MEDICARE	VIKAS JAIN / GAURAV	12.04.2016	05.12.2022
59	Sh Narender ADJ,	Chandigarh	ARB 506/2016	M/S SHIV RICE AND GENERAL MILLS VERSUS PSCSC	PUSHPINDER KAUSHAL	28.09.2016	07.12.2022
60	Sh Narender ADJ,	Chandigarh	ARB 616/2022	PUNJAB STATE VERSUS DHARIWAL COOPERATIVE	GP	26.08.2022	07.12.2022
61	Sh Narender ADJ,	Chandigarh	ARB 555/2017	PSCSC VERSUS M/S SHIV RICE	PUSHPINDER KAUSHAL	28.09.2016	07.12.2022
62	Sh Narender ADJ,	Chandigarh	ARB 20/2017	M/S SHIVANGI VERSUS DIRECTOR FOOD	MUKAND GUPTA	03.03.2017	08.12.2022
63	Sh Narender ADJ,	Chandigarh	ARB 10/2017	M/S S K RICE VERSUS PSCSC LTD	MUKAND GUPTA	11.01.2017	09.12.2022
64	Sh Narender ADJ,	Chandigarh	ARB 16/2017	M/S RISHI RICE VERSUS THE PSCSCL	NARESH S RANA	18.01.2017	09.12.2022
65	Sh Narender ADJ,	Chandigarh	ARB 161/2016	MS HARMAN RICE MILLS VERUS PSCS	MUKAND GUPTA	10.03.2016	09.12.2022
66	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 21/2022	M/S PARNEET VERSUS M/S AIMS SANYA	SANJAY JUDGE	12.12.2022	12.12.2022
67	Sh Narender ADJ,	Chandigarh	ARB 863/2022	SAINIK INDUSTRIES VERSUS STATE OF PUNJAB	HITENDER KANSAL	17.12.2022	17.12.2022
68	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 20/2022	ASIAN STEEL VERSUS PREM CONSTRUCTION	YOGESH MITTAL	09.12.2022	09.12.2022
69	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 941/2022	GAMMAN ENGG. VERSUS STATE OF PUNJAB	ARUN SHARMA	17.12.2022	17.12.2022
70	Sh Narender ADJ,	Chandigarh	ARB 882/2022	PROMAX POWER VERSUS JAYASHREE ELECTROMECH	NARESH S RANA	19.12.2022	19.12.2022
71	Sh Narender ADJ,	Chandigarh	ARB 331/2018	HEMAND CHAUDHARY VERSUS M/S GREEN	BHAVPREET SINGH DHATT	05.07.2017	17.12.2022
72	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/791/2018	M/S SAHIB ELEC VS BHARAT SANCHAR	SH VISHAL SODHI	19.09.2018	21.03.2023
73	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/272/2018	BRIJ SHARMA VS SHRI RAM TRANSPORT	MS SUMANJIT KAUR	26.04.2018	21.03.2023
74	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/636/2017	NARESH VS SHRI RAM	SH. KARAN GROVER	05.08.2017	12.01.2023
75	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/1572/2019	SIMRANJIT VS SHRI RAM TRANSPORT	SH DV MEHTA	05.12.2019	20.04.2023
76	Sh.T.P.S. Randhawa, CJSD	Chandigarh	2466/2018	IMPACT FOOD VS. M/S KQUALITY	ANIL AGGARWAL	13.08.2018	09.02.2023
77	Sh.T.P.S. Randhawa, CJSD	Chandigarh	196/2020	M/S KIPS VS. FANCY BOOK STORE	PRITHVESH JAIRARTH	28.01.2020	01.03.2023
78	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1011/2014	ORIENTAL INS. VS. NEW AGGARWAL	DINESH MADRA	24.05.2014	10.01.2023
79	Sh.T.P.S. Randhawa, CJSD	Chandigarh	628/2020	M/S ASIAN STEEL VS. PREM CONST.	YOOGESH	16.06.2020	07.12.2022
80	Sh.T.P.S. Randhawa, CJSD	Chandigarh	898/2016	M/S NECTOR VS. NATIONAL VECC.	VISHAL KUMAR	18.05.2016	09.01.2023
81	Sh.T.P.S. Randhawa, CJSD	Chandigarh	2337/2014	DEEPAK BAJAJ VS. DEVRAJ	PARDEEP BEDI	06.10.2014	27.01.2023
82	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1548/2017	PARNEET ENV. VS. M/S AIMS	SANJAY JUDGE	03.10.2017	12.12.2022
83	Sh.T.P.S. Randhawa, CJSD	Chandigarh	2229/2015	M/S LIFE VS. TREETWELL	SUNEET SHARMA	05.12.2015	11.01.2023
84	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR JAIN	19.08.2014	18.01.2023
85	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1884/2016	VERMA MOTER VS. INDUSIND BANK	CHETAN GOEL	19.10.2016	30.02.2023
86	Sh.T.P.S. Randhawa, CJSD	Chandigarh	803/2018	A.K.ADV.T. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	27.01.2023
87	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1377/2016	WHITE WATER VS. THAKUR	ASHISH BANSAL	09.08.2016	05.01.2023

Form 6 (Punjab)													
Contested Commercial cases disposed during the month of December, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chandigarh	214/2015	Union of India Vs Ms HS Treohan and Sons	Sh. Gian Chand Babar	27-08-2015	No	05-12-2022	2650	Contested	-	-	-
2	Ms. Anshu Shukla ADJ	Chd	771/2022	M/s Rohan Rajdeep Tollways Vs State of Punjab	Sh. P.K Moudgil	11-11-2022	no	08-12-2022	29	Contested	-	-	-
3	Ms. Anshu Shukla ADJ	Chd	31/2016	Punjab State Civil Supplies Corp Vs. The G M	Sh. Mridul Seth	29-07-2016	no	14-12-2022	2324	Contested	-	-	-
4	Sh. Jaibir Singh ADJ, Chandigarh.	CHD	EX/1216/2017	JAI BHUSHAN MALIK VS. STATE OF PUNJAB	SH. N.S. RANA COUNSEL FOR DH, SH. SUNNY KUMAR GP FOR JD	14.07.2017	NO	DAW ON DATED 19.12.2022	1856	SETTLED			36
5	Sh. Jaibir Singh ADJ, Chandigarh.	CHD	ARB/795/2022	AXIS BANK LTD. V.S DALJIT SINGH	Sh. R.K. Rai, counsel for the petitioner.	18.11.2022	NO	DAW ON 13.12.2022.	25	SETTLED			9